IPS officers on deputation to RAW IB and CBI

2186. SHRI SYED SHAHABU-DDIN: SHRI R. R. MORARKA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of IPS officers on deputation to RAW, IB and CBI as on 1-4-1982;
- (b) the break-up according to the host organisation parent cadres and number of years of continued deputation;
- (c) whether those who been on deputation for more than five years are proposed to be permanently absorbed in the host organisation; and
- (d) whether it is a fact that large scale and continued sence of IPS officers is resented

by the permanent employees of the host organisation as having a. negative impact on their legitimate aspirations for promotion?

to Questions

THE MINISTER OF STATE IN MINISTRY OF' HOME AFFAIRS (SHRI NIHAR RAN-JAN LASKAR): (a) and (b) A statement giving the number of IPS Officers working in C.B.I. and their break-up is enclosed. It is not in public interest to disclose information about the other organisations.

- (c) No, Sir.
- (d) There is no resentment in general, although a section of employees in intelligence agencies has voiced a grievance on this account. It may be added that personnel of intelligence organisation are drawn from diverse sources including the IPS on the basis of their qualifications, experience and aptitude.

Statement Cadre-wise and period-wise break-up of IPS Officers on deputation with the C.B.I.

Cadre			F	or more tha		ee . Tr		
		5 Years		4 Years	3 Years	2 Years	For less than 2yrs.	Total '
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Andhra Pradesh			1		1	1	2	5 .
Assam & Meghala	ya .			• •	2		2	4
Bihar				I	••	• •	1	2
Gujarat .				1		••	2	3
Haryana .			1			• •		1
Karnataka .			1	• •		••	1 -	2
Madhya Pradesh					••	1	4	5
Maharashtra .			1		I	1.	1	4:
Orisaa					I	• •	2	47
Punjab	•			1	Ţ	••	1 🕺	3
Rajasthan .			1		••	• •	1:37	
Tamil Nadu				1	I	•••		2
Union Territory					I	• •,-	• •	1
Uttar Pradesh .			3		I	I.	3	3
West Bengal .			1	• •			I	2
`			1	-	•			47